

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain N. Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9

### For Directions

2.	Comp. App. (AT) (Ins) No. 948 of 2020	Babu Phutane Sakamani & Ors. Vs. Bhagyalakshmi Homes LLP  <b>With</b>	Srijan Sinha	Aditya Marwah Snigdha Singh Sanyam Jain-R1
3.	Comp. App. (AT) (Ins) No. 1032 of 2020	P. Murali Shankar & Ors. Vs. Bhagyalakshmi Homes LLP	Ishaan George	Raunak Dhillon
4.	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
5.	Competition App. (AT) No. 11 of 2020  <b>Part Heard</b>	Textile Consumers Foundation Vs. Competition Commission of India & Anr.  <b>With</b>	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
6.	Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020 & 1121 of 2021  <b>Part Heard</b>	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2

**For Admission (Fresh Cases)**

7.	Comp. App. (AT) (Ins) No. 473 of 2021	Navneet Kumar Gupta Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	
8.	Comp. App. (AT) No. 68 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	CS Abhishek Chhajed	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai
10.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.  <b>With</b>	Amir Arsiwala	Malak Bhatt
11.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd.  <b>With</b>	Amir Arsiwala	Prachi Johri
12.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
13.	Comp. App. (AT) (Ins) No. 335 of 2021	UCO Bank Vs. Sudip Bhattacharya, Resolution Professional of Reliance Naval & Engineering Ltd.	Pawan Bhushan	Dhrupad Vaghan-RP Navin Pahwa-R1 Arpana Pandit
14.	Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala- R1 Brijesh Manglunia Tanya-RP

**For Hearing**

15.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
16.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3

**02:00 PM**

**For Hearing**

<b>17.</b>	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors.  <b>With</b>	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
<b>18.</b>	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Officiating Chairperson**  
**-sd/-**  
**Registrar**